

**GOVERNMENT OF INDIA
CORPORATE AFFAIRS
LOK SABHA**

STARRED QUESTION NO:72

ANSWERED ON:24.07.2015

Corporate Social Responsibility

Chavan Shri Ashok Shankarrao;Kirtikar Shri Gajanan Chandrakant

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether the Government has appointed a Committee to suggest measures and methodology for proper assessment and improved monitoring of the Corporate Social Responsibility (CSR) policies by companies and if so, the details thereof;
- (b) whether the said Committee has submitted its report to the Government, if so, the major recommendations made by them along with the follow up action taken/being taken by the Government thereon;
- (c) if not, the time by which the Committee is likely to submit its report to the Government; and
- (d) the other steps taken/being taken by the Government to ensure better and effective implementation of CSR policies across the country?

Answer

THE MINISTER OF CORPORATE AFFAIRS (SHRI ARUN JAITLEY)

???????? ???? ?????? (???? ???? ?????) (

(a) to (d): A Statement is laid on the Table of the House.
